Narmada are polluted b_y the discharge of effluents from industries.

- (b) No, Sir.
- (c) The steps taken include the following:
 - (i) Standards for river water quality have been prescribed:
 - (ii) Minimal National Standards for effluents from major polluting industries have been laid down for implementation by the respective State Pollution Control Boards;
- (iii) The industries have been directed to comply with the effluent standards on a time bound basis:
 - (iv) Fiscal incentives have been provided in terms of tax concession/rebates for installation of pollution control devices; and
- (v) Legal action has been taken against the defaulting units

Export of leather

2278. SHRI M. KADHARSHA: SHRI V. RAMANATHAN.

Will the Minister of COMMERCE be pleased to state:

- (a) whether Government have fixed any target for export of leather;
- (b) if so, what are the details thereof; and
- (c) whether the target is expected to be achieved by Government?

THE MINISTER OF COMMERCE (SHRI P. SHIV SHANKER): (a) Yes, Sir.

(b) and (c) The target of Rs. 650 crores fixed for export of leather

and leather products for 1986-87 is likely to be exceeded.

Registered manpower exporting agencies

2279. SHRI S. S. AHLUWALIA: Will the Minister of LABOUR be pleased to state

- (a) how many registered manpower exporting agencies are working in India at present, State-wise;
- (b) the number of cases pending in courts against each such agency;
- (c) how many registered agencies have been black-listed:
- (d) which are the States having their own man-power exporting agencies, what is the year of their inception and the number of personnel sent by them till January, 1987; and
- (e) the number of persons having qualifications in Fine Arts/Commercial Arts who were sent abroad till January, 1987?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P. A. SANGMA): (a) \mathbf{A}_{S} per Statement-I (See below).

- (b) As per available information, six cases are pending in courts.
- (c) 80 agencies have been black-listed.
- (d) A list of State owned manpower exporting agencies i_S given at Statement-II (See below). About 10,000 workers have been sent abroad by them till January, 1987.
- (e) This information is not maintained.